

United Nations Nations Unies

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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives to the United Nations and wishes to convey the following:

On **3 December 2009**, the Committee approved the deletion of the entry specified below from its Consolidated List. The Committee approved this de-listing following its review of the name, as called for in paragraph 25 of Security Council resolution 1822 (2008). The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1822 (2008) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to this entry.

Removed from Al-Qaida individuals Section C

QI.M.32.01. Name: 1: ZIA 2: MOHAMMAD 3: na 4: na
Title: na **Designation:** na **DOB:** na **POB:** na **Good quality a.k.a.:** Zia, Ahmad **Low quality a.k.a.:** na **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** a) C/O Ahmed Shah C/O Painsa Mohammad Al-Karim Set, Peshawar, Pakistan b) C/O Alam General Store Shop 17, Awami Market, Peshawar, Pakistan c) C/O Zahir Sha S/ **Listed on:** 17 Oct. 2001 **Other information:** na

The list of individuals, groups, undertakings and entities that have been removed from the Consolidated List pursuant to a decision by the Committee is available on the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/removed.shtml>.



The above-mentioned review pursuant to paragraph 25 of resolution 1822 (2008) is conducted with a view to ensure that the List is as updated and as accurate as possible, and to confirm that listing remains appropriate. Since the last update of the Consolidated List (17 November 2009), the Committee has concluded its review of the following names:

- Aly Soliman Massoud Abdul Sayed (QI.A.229.07.) – review concluded on 24 November 2009
- Said Youssef Ali Abu Aziza (QI.A.230.07.) – review concluded on 24 November 2009
- Salem Nor Eldin Amohamed al-Dabski (QI.A.231.07.) – review concluded on 24 November 2009
- Yasser Mohamed Ismail Abu Shaweesh (QI.A.201.05.) – review concluded on 24 November 2009
- Ismail Mohamed Ismail Abu Shaweesh (QI.A.224.06.) – review concluded on 24 November 2009

To obtain a fully updated version of the Consolidated List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the twenty-second update of the List in 2009.

3 December 2009